LOK SABHA UNSTARRED QUESTION NO. 533 TO BE ANSWERED ON 6^{TH} FEBRUARY, 2017

SETTING UP OF SEVA KENDRAS

533. SHRI SANJAY KAKA PATIL:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to launch a new scheme like Kisan Seva Kendras for sale of petroleum products at Panchayat level;
- (b) if so, the details thereof and the time by which the said scheme is likely to be launched;
- (c) whether there is any proposal to provide special concession on diesel to the farmers for cultivation and if so, the details thereof; and
- (d) the norms adopted for the distribution of gas under Pradhan Mantri Ujjwala Yojana?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a)&(b) Kisan Seva Kendra (KSK) concept was developed by Oil Marketing Companies (OMCs) as a low cost retail outlet in rural/agricultural market in order to deliver diesel and other petroleum products at the doorsteps of farmers. These are intended to cater to the needs of farmers, agriculturists and other consumers of petrol and diesel in the rural areas.

Accordingly, OMCs have been setting up low cost rural retail outlets (KSK/Gramin pumps) for catering to Rural/Agriculture markets throughout the country at identified locations having sufficient potential and found to be economically viable. As on 01-01-2017, OMCs have 12,183 rural retail outlets (KSK) throughout the country.

- (c) There is no such proposal under consideration in the Ministry.
- (d) The Government has launched Pradhan Mantri Ujjwala Yojana (PMUY) Scheme to provide 5 crore new LPG connections to the women belonging to the Below Poverty Line (BPL) families over a period of three years starting from Financial Year 2016-17. Eligible families are identified through the Socio-Economic Caste Census (SECC) 2011 data. The LPG connection is released in the name of an adult woman of the BPL family, subject to the condition that no LPG connection should exist in the name of any family member of the household.
